

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA
UNSTARRED QUESTION NO. 1281
Monday, July 25, 2022/Sravana 3, 1944(Saka)

Stand-up India Scheme

1281. SHRI RITESH PANDEY:

Will the Minister of Finance be pleased to state:

- (a) the details of beneficiaries under the Stand-Up India Scheme in Uttar Pradesh during the last three years;
- (b) whether the Government proposes to provide entrepreneurial training to the beneficiaries to enhance their businesses; and
- (c) if so, the details thereof?

ANSWER

Minister of State in the Ministry of Finance
(Dr. BHAGWAT KARAD)

(a) to (c) A total number of 5,300 loans amounting to Rs. 1095.13 crore have been extended under Stand Up India Scheme in the State of Uttar Pradesh, during the last three years and current financial year, upto 11.07.2022. Year-wise details of loans sanctioned under this Scheme are as follows:

(Amount in Rs. Crore)		
Financial year (FY)	Number of accounts	Sanctioned Amount
2019-20	2326	475.50
2020-21	1574	321.14
2021-22	1126	244.56
2022-23 upto 11.07.2022	274	53.93
Total	5300	1095.13

Apart from linking prospective borrowers to banks for loans, the online portal <https://www.standupmitra.in> developed by Small Industries Development Bank of India (SIDBI) for Stand Up India Scheme is also providing guidance to prospective entrepreneurs in their endeavour to set up business enterprises, starting from training to filling up loan applications, as per bank requirements. Through a network of more than 8000 Hand Holding Agencies, this portal facilitates step by step guidance for connecting prospective borrowers to various agencies with specific expertise viz. Skilling Centres, Mentorship support, Entrepreneurship Development Program Centres, District Industries Centre, together with addresses and contact number.